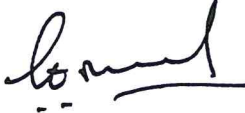




**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 30/17 in CP 5/17	-	Hearing	241, 242 & 59	S.R. Mohan & Anr. Vs. M/s. Duvalla Deekshitnal & 9 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	GKM Associates 9743831062	Respondent-6	
2)	SBM/Commonlawclerkus 9731741231	Respondent NO 1 & 2	
3)	KIRAN B.S. MANIKANTA. K.M. 9742777776	Petitioners	

ORDER

Counsel for petitioner is present. Counsel for R1, R2 is also present. He requested time to file vakalath for R3 and R5. Counsel for R6 is present. IA 30/2017 is taken up to day. List for hearing in IA30/2017 finally on 6.10.2017.


MEMBER(J)


MEMBER(T)